


Fact-sheet on enforcement related issues for the State /UT		
S.no.	Subject	Information
1.	Name of State UT	MADHYA PRADESH
2.	State population as per census 2011	7,26,26,809
3.	No. of districts in the state UT	51
4.	Name and Designation of the Food Safety Commissioner	Name : Dr. Pallavi Jain Govil Designation: Commissioner Food Safety Madhya Pradesh
5.	Contact details & e-mail	Address : Office of the Controller Food and Drugs Administration, Idgah hills, Bhopal Tel.No.:- 0755-2665385 Email address:- commrhealth@mp.gov.in
6.	Name of Nodal officer and contact details	Name:- ShriBrijeshsaxena Address:- Office of the Controller Food and Drugs Administration, Idgah hills, Bhopal Tel:-0755-2665036 Email:- fda.bhopal@gmail.com
7.	Number of DO (provide details as per the attached proforma)	Full Time: Part Time :
8.	Number of AO (provide details as per the attached proforma) Number of case filed before them- Decided- Current pendency status-	51
9.	Number of FSO (provide details as per the attached proforma)	Full time -163 Part time- Nil
10.	Status of State Food laboratories	Total Number-1 Number of Fuctional laboratories-1
11.	Number of Food Analyst (provide details as per the attached proforma)	2
12.	No.of State labs that are NABL,accredited	1
13.	Estimated Food Business Operator Population in the State /UT.	5.44 lakh
14.	Food Business Units licensed till date Online: Offline:	(02/05/2018) Online:-13,588 Offline:- Nil
15.	Food Business Units registered till date .Online: Offline:	(02/05/2018) Online:-2,06,690 Offline:- Nil

16.	Status of Online (FLRS )license /Registration in all districts of States /UT	
a.	No. of Districts issuing online license/Registration COMPLETELY	51
b.	No. of No. of Districts issuing online license/Registration PARTIALLY	Nil
c.	No. of Districts issuing online license-Registration MANUALLY(OFFLINE)	Nil
17.	Whether Steering Committee is constituted?	YES (District level Committee is also constituted. )
18.	Whether Tribunal is Established ? If yes, is it operationaln by now ?	YES

### ANNUAL FOOD TESTING REPORT (2017-2018)

19.	Number of food samples collected	7121
20.	Number of food samples analysed	6270
21.	Number of food samples found adulterated, unsafe, substandard and misbranded.	904
22.	Number of cases launched against FBOs.	Criminal-27 Civil-547
23.	Number of Convictions and Penalties against FBOs during the time period.	Convictions-10 Penalties-507
24.	Amount raised through Convictions and Penalties against FBOs during the time period.	Convictions-13000 Penalties-2,39,42000

  
 (Brijesh Saxena)  
 Joint Controller  
 Food and Drugs Administration  
 Madhya Pradesh